

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1081
TO BE ANSWERED ON 28.07.2026**

CRITICAL CARE INFRASTRUCTURE UNDER PM-ABHIM

1081 SHRI G.C. CHANDRASHEKHAR:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the status of Critical Care Hospital Blocks sanctioned under Pradhan Mantri-Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) as on 30th June, 2026, State-wise;
- (b) the projects delayed beyond approved timelines together with reasons therefor; and
- (c) whether the Ministry has assessed the preparedness of these facilities for future public health emergencies?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (c): Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme (CSS) with certain Central Sector (CS) components, has been implemented to strengthen India's public health system through reforms that integrate health service delivery, public health action and health research, thereby enhancing the capacity of public health systems to effectively respond to pandemics and other public health emergencies.

Under the CSS component of the scheme, approvals have so far been accorded to the States/ UTs for construction of 631 Critical Care Blocks (CCBs), based on proposals received from the States/ UTs. The State/UT-wise details of approved CCBs are placed at **Annexure**.

Under PM-ABHIM, the Ministry of Health & Family Welfare provides technical and financial assistance to the States/UTs for the establishment of CCBs. However, as Public Health and Hospitals is a State subject, the implementation of these projects rests with the respective State/UT Governments. Delays, wherever reported, have generally been due to factors such as delays in identification and appointment of executing agencies, preparation and approval of Detailed Project Reports (DPRs), land-related issues (particularly in urban

areas), tendering and procurement processes, and other State-specific implementation challenges. The Ministry regularly monitors the progress of projects through review meetings, field visits, and continuous engagement with States/UTs, while extending necessary technical and administrative support to facilitate timely completion.

The Ministry has instituted a robust monitoring mechanism for the implementation of Critical Care Blocks under PM-ABHIM. These facilities are intended to strengthen district-level critical care infrastructure, enhance surge capacity, and improve preparedness for future public health emergencies. Their progress and operational readiness are reviewed periodically to ensure timely completion and effective utilization.

Annexure**State/UT-wise details of approved CCBs under CSS component of PM-ABHIM**

S. No.	State/ UT	Units Approved
1.	A & N Islands	1
2.	Andhra Pradesh	24
3.	Arunachal Pradesh	1
4.	Assam	27
5.	Bihar	38
6.	Chandigarh	1
7.	Chhattisgarh	23
8.	DNH & DD	1
9.	Delhi	9
10.	Goa	2
11.	Gujarat	32
12.	Haryana	22
13.	Himachal Pradesh	9
14.	Jammu & Kashmir	10
15.	Jharkhand	23
16.	Karnataka	34
17.	Kerala	14
18.	Madhya Pradesh	50
19.	Maharashtra	36
20.	Manipur	2
21.	Meghalaya	3
22.	Mizoram	1
23.	Nagaland	1
24.	Odisha	28
25.	Puducherry	4
26.	Punjab	22
27.	Rajasthan	38
28.	Sikkim	1
29.	Tamil Nadu	39
30.	Telangana	31
31.	Tripura	2
32.	Uttar Pradesh	74
33.	Uttarakhand	5
34.	West Bengal	23
	Total	631

*** No provision of CCB in Ladakh and Lakshadweep**